NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 04/ND/2015 RT CP NO. 195/Chd/Hry/2017

In the matter of:

Smt. Mumuko Saxena & Ors.

....Petitioner

Versus.

M/s. EFN Global Impex Private Limited and Ors.

....Respondents

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar, Advocate

for petitioner.

Mr. Yashpal Gupta, Advocate for Mr. Gurmandeep Singh Sullar,

Advocate for respondents.

Mr. Vaibhav Sahni, Advocate submits that Mr. Rakesh Kumar,

Advocate is unable to come due to some bereavement in the family. List the

matter on 07.03.2018 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 12, 2018.